

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

IA No. 30 & 31/2017
C.P No. 1A/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.06.2017

NAME OF THE PARTIES: U. B. Engineering Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Rahul Sinha	Adv. DSK legal	
2.	Ashish Pyasi	Adv. for the Corporate Debtor	

ORDER

IA 30 & 31 in CP 1A/ I&BP/NCLT/MB/MAH/2017

At request of the Applicant Counsel, list this matter for hearing on 30.6.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)